

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 198 of 2013

Dated : 28th October, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

K.K.K. Hydro Power Ltd. Appellant (s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Mr. Antaryami Upadhyay

Counsel for the Respondent (s) : Mr. Hemant Singh for R-1
Mr. Rinku Gautam, JD for R-1

ORDER

Learned counsel for the State Commission undertakes to file reply by 19th November, 2013 after serving copy on the other side.

Post the matter for further hearing on 5th December, 2013.

In the meantime, appellant is at liberty to file rejoinder, if any.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt